

IN THE INCOME TAX APPELLATE TRIBUNAL, BENCH 'A' KOLKATA

[Before Hon'ble Shri Satbeer Singh Godara, JM & Shri M.Balaganesh, AM]

ITA No.466/Kol/2015
Assessment Year : 2009-10

Sumeru Retailers Pvt. Ltd.
Kolkata
(PAN:AAMCS 2504 C)

-versus-

C.I.T.,Kol-1,
Kolkata
(Respondent)

For the Appellant: Shri Manish Tiwari, FCA
For the Respondent: Shri G.Hangshing, CIT(DR)

Date of Hearing : 26.04.2018.

Date of Pronouncement : 26.04.2018.

ORDER

PER SATBEER SINGH GODARA, JM:

This is an appeal by the Assessee against the order dated 27.02.2015 of Pr. C.I.T.-1, Kolkata relating to A.Y.2009-10.

2. The assessee has filed an application dated 09.03.2018 requesting for the withdrawal of appeal. The ld. DR did not raise any objection. We permit the assessee to withdraw this appeal.

3. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the open Court on 26.04.2018.

Sd/-

[M.Balaganesh]
Accountant Member

Sd/-

[Satbeer Singh Godara]
Judicial Member

Dated : 26.04.2018.

[RG Sr.PS]

Copy of the order forwarded to:

- 1.Sumeru Retailers Pvt. Ltd., Manish Jain, 15-B, Clive Row, Kolkata-700001.
2. Pr. C.I.T.-1, Kolkata.
3. CIT(DR), Kolkata Benches, Kolkata.

True Copy

By order,

Senior Private Secretary
Head of Office/D.D.O., ITAT, Kolkata Benches